

ITEM NO.1501
[For Judgment]

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.1113/2021 @ Petition(s) for Special Leave to
Appeal (CrI.) No(s).5618/2021

HIGH COURT OF JUDICATURE FOR RAJASTHAN

Appellant(s)

VERSUS

STATE OF RAJASTHAN & ANR.

Respondent(s)

WITH

Criminal Appeal No.1114/2021 @ SLP(CrI) No.3949/2021 (II)

Date : 29-09-2021 These matters were called on for pronouncement of
judgment today.

For Petitioner(s) Mr. Gopal Jha, AOR
Mr. Shreyash Bhardwaj, Adv.
Mr. Nishant Verma, Adv.

For Respondent(s) Dr. Manish Singhvi, Sr. Adv.
Mr. Sandeep Kumar Jha, AOR

Mr. Vishal Meghwal, Adv.
Mr. Milind Kumar, AOR

Hon'ble Mr. Justice Aniruddha Bose pronounced the judgment of
the Bench comprising Hon'ble Mr. Justice L. Nageswara Rao and His
Lordship.

Leave granted.

The appeals are allowed in terms of the signed non-reportable
judgment.

Pending application(s), if any, stands disposed of.

(ARJUN BISHT)

(COURT MASTER (SH)

(signed non-reportable judgment is placed on the file)

(PRADEEP KUMAR)

(BRANCH OFFICER)